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Title: Regarding passing of the Rajiv Gandhi Institute of Petroleum Technology Bill, 2007 by the Rajya Sabha at its sitting held on 30.11.2007.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Rajiv Gandhi Institute of Petroleum Technology Bill, 2007 which has been passed by the Rajya Sabha at its sitting held on the 30th November, 2007."

2. Sir, I also lay on the Table the Rajiv Gandhi Insitute of Petroleum Technology Bill, 2007, as passed by Rajya Sabha on the 30th November, 2007.

11.09½ hrs.